

**GOVERNMENT OF INDIA  
MINES AND MINERALS  
LOK SABHA**

UNSTARRED QUESTION NO:4371  
ANSWERED ON:21.08.2000  
REVISION OF ROYALTY ON MINERALS  
CHINTAMAN NAVSHA WANAGA;KANTILAL BHURIA

**Will the Minister of MINES AND MINERALS be pleased to state:**

- (a) whether the Government have received requests to streamline the existing system of fixing rates of royalty on different minerals;
- (b) if so, the details thereof;
- (c) whether the Government propose to set up a statutory body of experts for revision of rates of royalty on different types of minerals; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF YOUTH AFFAIRS, SPORTS AND MINES (SHRI SUKHDEV SINGH DHINDSA)

(a) to (d): Yes Sir. Conventionally a Study Group is constituted in the Department/Ministry concerned to review the rates of royalty on major minerals which comprises representatives of State Governments, the Industry, the technical institutions and other concerned Ministries/Departments. The Study Group makes recommendations about the rates of royalty after holding broad-based consultations which are considered by the Government and final revision of the rates of royalty is notified in the Gazette. There is no proposal to set up any statutory body of experts for revision of royalty rates.